GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:374 ANSWERED ON:25.02.2015 INCOMPLETE JNNURM PROJECTS Adeul Shri Anandrao : Ablawat Smt. Sar

Adsul Shri Anandrao ;Ahlawat Smt. Santosh;Ajmal Shri Sirajuddin;Gavit Dr. Heena Vijaykumar;Khadse Smt. Raksha Nikhil;Mahadik Shri Dhananjay Bhimrao;Patil Shri Shivaji Adhalrao;Rathwa Shri Ramsinh Patalyabhai;Satav Shri Rajeev Shankarrao;Shrirang Shri Chandu Barne;Venkatesh Babu Shri T.G.;Vichare Shri Rajan Baburao ;Yadav Shri Dharmendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether more than 50 per cent of projects sanctioned under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) are lying incomplete;

(b) if so, the details thereof, project and State-wise and the reasons therefor;

(c) whether the Government has taken or proposes to take action against the contractors and officials responsible in this regard;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether the Government proposes to replace JNNURM with National Urban Development Mission (NUDM) or to launch JNNURM-II and if so, the details and salient features thereof; $\hat{a} \in C$ ont on Page.2 $\hat{a} \in C$.

(f) whether the Government proposes to introduce incentive and penalty clause under NUDM and if so, the details thereof; and (g) whether the Government proposes to take up the incomplete project of JNNURM in the next phase and if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) & (b): Out of 1339 Projects sanctioned during the Mission Period under Urban Infrastructure Governance (UIG) Sub-Mission and Urban

Infrastructure Development Schemes for Small and Medium Town (UIDSSMT) of Jawaharlal Nehru National Urban Renewal Mission (JnNURM), 705 projects have been physically completed so far that leads to 52.7%. 296 Projects have been sanctioned during Transition Phase of JnNURM i.e. from 01.04.2012 to 31.03.2014 which are at various stages of implementation. The Mission has recognized various issues in implementation of schemes being faced by the States and ULBs such as, land acquisition, sifting of utilities, lack of technical and human capacity, financial constraints, and prolonged legal and legislative process in implementing certain reforms, limited inter-and-intra-departmental coordination, etc. The detail of incomplete projects is annexed.

(c) & (d): The projects sanctioned under JnNURM are implemented by the States. However, mechanisms were worked out to ensure proper spending of public money. Subsequent installments of ACA for JnNURM Projects are released only after submission of Utilization Certificates (UCs) by the implementing agencies. In case of non-completion of reforms, which are integral part of JNNURM, 10% ACA is withheld till the needful is done by the State Government.

(e) & (f): The Government is considering to launch a new National Urban Development Mission for 500 cities. Guidelines for this new Mission are yet to be finalized.

(g): The JnNURM ended on 31.03.2014. The Government decided that State Governments are required to complete the ongoing projects sanctioned upto 31st March, 2012 from their own resources. Projects sanctioned under Transition phase of JnNURM are at various stages of implementation.